

सी.जी.-डी.एल.-अ.-24032022-234416 CG-DL-E-24032022-234416

असाधारण

EXTRAORDINARY

भाग II — खण्ड 1

PART II — Section 1

प्राधिकार से प्रकाशित

PUBLISHED BY AUTHORITY

सं॰ 3] नई दिल्ली, बुधवार, मार्च 23, 2022/ चैत्र 2, 1944 (शक)

NEW DELHI, WEDNESDAY, MARCH 23, 2022/CHAITRA 2, 1944 (SAKA) No. 3]

इस भाग में भिन्न पृष्ठ संख्या दी जाती है जिससे कि यह अलग संकलन के रूप में रखा जा सके। Separate paging is given to this Part in order that it may be filed as a separate compilation.

MINISTRY OF LAW AND JUSTICE (Legislative Department)

New Delhi, the 23rd March, 2022/Chaitra 2, 1944 (Saka)

The following Act of Parliament received the assent of the President on the 23rd March, 2022 and is hereby published for general information:—

THE APPROPRIATION (No. 3) ACT, 2022

No. 3 of 2022

[23rd March, 2022.]

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2021-22.

BE it enacted by Parliament in the Seventy-third Year of the Republic of India as follows:-

1. This Act may be called the Appropriation (No. 3) Act, 2022.

Short title.

2. From and out of the Consolidated Fund of India there may be paid and applied Issue of sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of one lakh fifty-eight thousand three hundred fifty-six crore and ten lakh rupees towards defraying the several charges which will come in course of payment during the financial year 2021-22 in respect of the services specified in column 2 of the Schedule.

Rs. 158356,10,00,000 out of the Consolidated Fund of India for the financial year 2021-22.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund Appropriation. of India by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

THE SCHEDULE

(See sections 2 and 3)

			Sums not exceeding		
No.	Services and purposes				
of Vote		Voted by Parliament	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
1	Department of Agriculture, Cooperation and Farmers' Welfare Reven	ae 3,00,000		3,00,000	
2	Department of Agricultural Research and Education	e 2,00,000		2,00,000	
3	Atomic Energy			1,00,000	
	Capit	al 1346,98,00,000		1346,98,00,000	
4	Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and				
_	Homoeopathy (AYUSH)			1,00,000	
5	Department of Chemicals and Petrochemicals			1,00,000	
6	Department of Fertilizers			15265,15,00,000	
7	Department of Pharmaceuticals			113,70,00,000	
8	Ministry of Civil Aviation			1,00,000 329,49,00,000	
9	Ministry of Coal		•••	109,22,00,000	
10	Department of Commerce Reven		10,00,000	266,17,00,000	
11	Department for Promotion of Industry and Internal Trade			3,00,000	
12	Department of Posts	1		22,24,00,000	
13	Department of Telecommunications			1,00,000	
	Capit			1,00,000	
15	Department of Food and Public Distribution	1,00,000		1,00,000	
	Capin	al 1,00,000		1,00,000	
17	Ministry of Culture	e 2,00,000		2,00,000	
18	Ministry of Defence (Civil)			468,97,00,000	
	Capit			1774,63,00,000	
19 20	Defence Services (Revenue)		10,22,00,000 76,22,00,000	1670,18,00,000 76,23,00,000	
21	Defence Pensions			1028,50,00,000	
22	Ministry of Development of North Eastern Region		• •	1,00,000	
22	Capit			29,67,00,000	
23	Ministry of Earth Sciences			7,01,00,000	
	Capit			1,00,000	
24	Department of School Education and Literacy		••	1,00,000	
25	Department of Higher Education			3,00,000	
26	Ministry of Electronics and Information Technology			3,00,000	
27	Ministry of Environment, Forests and Climate Change			1,00,000	
29	Department of Economic Affairs			1069,86,00,000	
31	Department of Financial Services			7623,91,00,000	
	Capit			26317,97,00,000	
33	Department of Revenue			8294,11,00,000	
34	Direct Taxes			26,55,00,000 2,00,000	
35	Indirect Taxes			1,00,000	
36	Indian Audit and Accounts Department			30,00,00,000	
39	Pensions Reven			7132,00,00,000	
40	Transfers to States			8838,21,00,000	
-	Capit		100,00,00,000	5100,01,00,000	
41	Department of Fisheries	197,40,00,000		197,40,00,000	
42	Department of Animal Husbandry and Dairying	10,02,00,000		10,02,00,000	
43	Ministry of Food Processing Industries	e 2,00,000		2,00,000	
44	Department of Health and Family Welfare	e 6,00,000		6,00,000	
	Capin			500,00,00,000	
46	Department of Heavy Industry	1,00,000		1,00,000	

1	2	3		
No.	Services and purposes	Sums not exceeding		
of Vote		Voted by Parliament	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
50	Police	1480,00,00,000		1480,00,00,000
	Capital	1,00,000		1,00,000
51	Andaman and Nicobar Islands	154,14,00,000		154,14,00,000
	Capital	17,00,000		17,00,000
52	Chandigarh	9,00,000 7,00,000		9,00,000 7,00,000
53	Dadra and Nagar Haveli and Daman and Diu	1,00,000		1,00,000
54	Ladakh	1265,65,00,000		1265,65,00,000
56	Transfers to Delhi	72,50,00,000	••	72,50,00,000
57	Transfers to Jammu and Kashmir	3989,18,00,000		3989,18,00,000
58	Transfers to Puducherry	150,00,00,000		150,00,00,000
59	Ministry of Housing and Urban Affairs	30232,70,00,000	••	30232,70,00,000
39	Capital	82,47,00,000		82,47,00,000
61	Department of Water Resources, River Development and Ganga	, , ,		
	Rejuvenation Revenue	4,00,000		4,00,000
	Capital	2,00,000		2,00,000
63	Ministry of Labour and EmploymentRevenue	10260,62,00,000		10260,62,00,000
64	Law and Justice	1,00,000		1,00,000
67	Ministry of Micro, Small and Medium EnterprisesRevenue	2,00,000	••	2,00,000
68	Ministry of MinesRevenue	2786,57,00,000		2786,57,00,000
70	Ministry of New and Renewable EnergyRevenue	1,00,000		1,00,000
	Capital	2500,00,00,000	••	2500,00,00,000
71	Ministry of Panchayati RajRevenue	1,00,000	••	1,00,000
73	Ministry of Personnel, Public Grievances and Pensions	2,00,000	••	2,00,000
75	Capital Ministry of Petrology and Natural Cos	2,00,000	••	2,00,000
75 76	Ministry of Petroleum and Natural Gas	1,00,000 1,00,000	••	1,00,000
		2,00,000	••	2,00,000
77	Ministry of Ports, Shipping and Waterways	402,35,00,000		402,35,00,000
78	Ministry of Power	2296,04,00,000		2296,04,00,000
	Capital	1277,54,00,000		1277,54,00,000
80	Lok SabhaRevenue	1,00,000		1,00,000
	Charged.—Union Public Service Commission	**	3,01,00,000	3,01,00,000
84	Ministry of RailwaysRevenue	1,00,000	2,50,00,000	2,51,00,000
	Capital	1415,51,00,000	606,92,00,000	2022,43,00,000
85	Ministry of Road Transport and HighwaysRevenue	396,55,00,000		396,55,00,000
	Capital	1629,00,00,000		1629,00,00,000
86	Department of Rural Development	9668,01,00,000		9668,01,00,000
87	Department of Land Resources	1,00,000		1,00,000
88	Department of Science and TechnologyRevenue	1,00,000	••	1,00,000
89	Department of Biotechnology	2,00,000	••	2,00,000
90	Department of Scientific and Industrial Research	10,00,00,000	••	10,00,00,000
91	Ministry of Skill Development and Entrepreneurship	2,00,000 25,00,00,000		2,00,000 25,00,00,000
92	Department of Social Justice and Empowerment	1,00,000		1,00,000
93	Department of Empowerment of Persons with Disabilities	1,00,000		1,00,000
94	Department of Space	1,00,000		1,00,000
	Capital	1,00,000	••	1,00,000
96	Ministry of Steel	1,00,000	••	1,00,000
97	Ministry of Textiles	3,00,000		3,00,000

1	2		3	
No.	Services and purposes	Sums not exceeding		
of		Voted by	Charged on	Total
Vote		Parliament	the Consolidated	
			Fund	
98	Ministry of TourismRevenue	1,00,000		1,00,000
99	Ministry of Tribal AffairsRevenue	1,00,000		1,00,000
100	Ministry of Women and Child DevelopmentRevenue	1,00,000		1,00,000
101	Ministry of Youth Affairs and Sports	52,00,000		52,00,000
	Total :	157557,13,00,000	798,97,00,000	158356,10,00,000

DR. REETA VASISHTA, Secretary to the Govt. of India.